

Sale of surplus coal by UMPPs

1932. DR. T. SUBBARAMI REDDY: Will the Minister of POWER be pleased to state:

(a) whether Government has decided to allow companies executing Ultra Mega Power Projects (UMPPs) to use surplus coal from their captive blocks to fuel their other power projects, and could even extend the same benefit to other coal based power projects;

(b) whether Government is in favour of giving incentives to power projects if it helps in reducing tariff for consumers; and

(c) to what extent this decision has also helped those who were in need of power and also helped in power projects which were struck due to lack of fuel linkages?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) Yes, Sir. The Central Government has granted, in-principal, approval to the supply of surplus quantity of coal upto a maximum of 9 million tons per annum from the coal mines of Moher, Moher Amlori extension and Chhatrasal allocated to M/s. Sasan Power Limited, a subsidiary of M/s. Reliance Power Limited, to the thermal power plant of 3960 Mega Watts owned and managed by M/s. Chitrangi Power Private Limited, Chitrangi Tehsil, Singrauli District, Madhya Pradesh, which is also a subsidiary of M/s. Reliance Power Limited for generation of thermal power, subject to the condition that M/s. Reliance Power Limited shall hold minimum of 51% of voting equity share capital of M/s. Chitrangi Power Private Limited at all times during the continuance of the above referred power project and mines. So far as extension of same benefit to other coal based power projects is concerned, permission for use of surplus coal from a captive block in the other power projects is considered on case-to-case basis, having regard to the merits of each case.

(b) In respect of incentives to the power projects are concerned, the benefits are available to the eligible mega power projects including UMPPs under Mega Power Policy.

(c) The above decision will help Madhya Pradesh to get power from Chitrangi Project. The details in respect of individual projects in other States may differ as per the facts of that particular project.

Power projects in Rajasthan

1933. DR. GYAN PRAKASH PILANIA: Will the Minister of POWER be pleased to state:

(a) the number and details of proposals received by his Ministry from Rajasthan Government to set up power projects in the State during the last three years;